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## (2023) 11 AP CK 0012

Andhra Pradesh High Court - Amaravati

Case No: Contempt Case No. 5204 Of 2022

I Jagannadham APPELLANT

Vs

Ajana Sinha, I.P.S & RESPONDENT
Others

Date of Decision: Nov. 10, 2023

Acts Referred:

• Contempt Of Courts Act, 1971 - Section 10, 11, 12

• Central Civil Services (Pension) Rules, 1972 - Rule 17, 18, 19, 20

Hon'ble Judges: Dr. K. Manmadha Rao, J

Bench: Single Bench

Advocate: V Padmanabha Rao, J U M V Prasad

Final Decision: Disposed Of

Judgement